

RAJYA SABHA

Parliamentary Bulletin

PART - I

(TWO HUNDRED AND FIFTY FOURTH SESSION)

No. 5568]

MONDAY, AUGUST 9, 2021

**Brief Record of the Proceedings of the Meeting of the Rajya Sabha held
on the 9th August, 2021**

11-00 a.m.

1. Reference by the Chair

The Chairman made a reference on the occasion of the 79th Anniversary of the Quit India Movement.

The House observed silence, all Members standing, as a mark of respect to the memory of the martyrs.

11-04 a.m.

2. Felicitations by the Chair

The Chairman congratulated the Indian Olympic contingent on their commendable performance in Olympic Games, 2020 held in Tokyo, Japan.

* 11-21 a.m.

The House adjourned and re-assembled at 12-00 Noon.

§ 12-01 p.m.

The House adjourned and re-assembled at 2-00 p.m.

* From 11-16 a.m. to 11-21 a.m., some points were raised.

§ From 12-00 Noon to 12-01 p.m., some points were raised.

3. Starred Questions

Answers to Starred Question Nos. 211 to 225 were laid on the Table.

4. Unstarred Questions

Answers to Unstarred Question Nos. 2241 to 2400 were laid on the Table.

2-00 p.m.

5. Messages from Lok Sabha — Reported and Government Bills laid on the Table

I. Secretary-General reported to the House two messages from Lok Sabha informing Rajya Sabha that the Lok Sabha at its sitting held on the 6th August, 2021, passed:—

- (1) the Taxation Laws (Amendment) Bill, 2021; and
- (2) the Central Universities (Amendment) Bill, 2021.

II. A copy each of the above Bills, as passed by Lok Sabha, were laid on the Table.

2-01 p.m.

6. Papers Laid on the Table

The following papers were laid on the Table:—

1. A copy each (in English and Hindi) of the following Notifications of the Ministry of Ports, Shipping and Waterways, under sub-section (2) of Section 47 of the Indian Maritime University Act, 2008:-

- (1) No. IMU/HQ/ADM/Notification/2019/02, dated the 18th November, 2019, publishing the Ordinance 07 of 2019, Ordinance 08 of 2019 and Ordinance 30 of 2018 of the Indian Maritime University, along with Delay Statement.
- (2) No. IMU/HQ/ADM/Notification/2021/01, dated the 21st June, 2021, publishing the Ordinance 06 of 2017, Ordinance 01 of 2020, Ordinance 02 of 2020, Ordinance 03 of 2020, Ordinance 04 of 2020, Ordinance 05 of 2020, Ordinance 06 of 2020 and Ordinance 07 of 2020 of the Indian Maritime University.

2. A copy (in English and Hindi) of the Ministry of Port, Shipping and Waterways, Notification No. G.S.R. 359 (E), dated the 1st June, 2021, publishing the Deendayal Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2021, under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963.

3. A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, under sub-section (3) of Section 35 of the National Green Tribunal Act, 2010 along with Delay Statements:-

- (i) G.S.R. 1362 (E), dated the 2nd November, 2017, publishing the National Green Tribunal (Recruitment, Salaries and other Terms and Conditions of Service of Officers and other Employees) Amendment Rules, 2017.
- (ii) G.S.R. 1473 (E), dated the 1st December, 2017, publishing the National Green Tribunal (Practices and Procedure) Amendment Rules, 2017.
- (iii) G.S.R. 589 (E), dated the 27th June, 2018, publishing the National Green Tribunal (Recruitment, Salaries and other Terms and Conditions of Service of Senior Accountant) Rules, 2018.
- (iv) S.O. 1027 (E), dated the 26th February, 2019, publishing the National Green Tribunal (Recruitment, Salaries and other Terms and Conditions of Service of Officers and other Employees) Amendment Rules, 2019

4. A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (1) and clause (v) of sub-section (2) of Section 3 of the Environment (Protection) Act, 1986:-

- (1) S.O. 2339 (E), dated the 16th June, 2021, amending Notification No. S.O. 1533 (E), dated the 14th September, 2006 to insert/substitute certain entries in the original Notification.
- (2) S.O. 2817 (E), dated the 13th July, 2021, amending Notification No. S.O. 1533 (E), dated the 14th September, 2006 to substitute certain entries in the original Notification.

- (3) S.O. 2859 (E), dated the 16th July, 2021, amending Notification No. S.O. 1533 (E), dated the 14th September, 2006 to substitute certain entries in the original Notification.

5.(1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research (NIPER) Act, 1998 :—

- (i) (a) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Guwahati, for the year 2019-20, and the Audit Report thereon.
- (b) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Hajipur, for the year 2018-19, and the Audit Report thereon.
- (c) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Hajipur, for the year 2019-20, and the Audit Report thereon.
- (d) Annual Report and Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Kolkata, for the year 2019-20, and the Audit Report thereon.
- (ii) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Ahmedabad, for the year 2019-20, and the Audit Report thereon.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

6.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Twenty-third Annual Report and Accounts of the National Handicapped Finance and Development Corporation (NHFD), Faridabad, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

7.(1) A copy each (in English and Hindi) of the following papers under Section 25 of the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999:—

(a) Annual Report and Accounts of the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Divyangjan), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Trust.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

8. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the National Institute for Locomotor Disabilities (Divyangjan), [formerly National Institute for Orthopaedically Handicapped (NIOH),] Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(ii) (a) Annual Report and Accounts of the Swami Vivekanand National Institute of Rehabilitation Training and Research (SVNIRTAR), Cuttack, Odisha, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(iii) (a) Annual Report and Accounts of the Pt. Deendayal Upadhyaya National Institute for Persons with Physical Disabilities (Divyangjan), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Annual Report and Accounts of the Indian Sign Language Research and Training Centre (ISLRTC), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (v) (a) Annual Report and Accounts of the National Institute for the Empowerment of Persons with Visual Disabilities (Divyangjan) (NIEPVD), Dehradun, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (vi) (a) Thirty-sixth Annual Report and Accounts of the National Institute for the Empowerment of Persons with Intellectual Disabilities (Divyangjan) (NIEPID)], Secunderabad, Telengana, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (vii) (a) Annual Report and Accounts of the Ali Yavar Jung National Institute of Speech and Hearing Disabilities (Divyangjan), Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (viii) (a) Annual Report and Accounts of the National Institute for Empowerment of Persons with Multiple Disabilities

(Divyangjan) (NIEPMD), Chennai, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

9.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: —

- (a) Annual Report and Accounts of the EdCIL (India) Limited, Noida, Uttar Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

10.(1) A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 29 and sub-section (4) of Section 30 of the Babasaheb Bhimrao Ambedkar University Act, 1994:—

- (a) Annual Report of the Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh, for the year 2018-19.
- (b) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

11.(1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 31 and sub-section (4) of Section 32 of the University of Allahabad Act, 2005:—

- (a) Fifteenth Annual Report of the University of Allahabad, Uttar Pradesh, for the year 2019-20.
- (b) Annual Accounts of the University of Allahabad, Uttar Pradesh, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

12.(1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Tezpur University Act, 1993:-

- (a) Annual Report of the Tezpur University, Assam, for the year 2019-20.
- (b) Annual Accounts of the Tezpur University, Assam, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

13.(1) A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 34 and sub-section (4) of Section 35 of the Indira Gandhi National Tribal University Act, 2007:—

- (a) Annual Report of the Indira Gandhi National Tribal University, Amarkantak, Madhya Pradesh, for the year 2019-20.
- (b) Annual Accounts of the Indira Gandhi National Tribal University, Amarkantak, Madhya Pradesh, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

14.(1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 30 and sub-section (3) of Section 39 of the Indian Institutes of Information Technology Act, 2014:-

- (i) (a) Annual Report of the Pandit Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2018-19.
- (b) Annual Accounts of the Pandit Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

- (ii) (a) Annual Report of the Pandit Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2019-20.
- (b) Annual Accounts of the Pandit Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (iii) (a) Annual Report of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kancheepuram, for the year 2019-20.
- (b) Annual Accounts of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kancheepuram, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (iv) (a) Annual Report of the Indian Institute of Information Technology, Allahabad, for the year 2019-20.
- (b) Annual Accounts of the Indian Institute of Information Technology, Allahabad, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

15.(1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 28 and sub-section (3) of Section 37 of the Indian Institutes of Information Technology (Public-Private Partnership) Act, 2017:-

- (i) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Dharwad, Karnataka, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

- (ii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Dharwad, Karnataka, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
- (iii) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Guwahati, for the year 2019-20.
 - (b) Annual Accounts of the Indian Institute of Technology Information (IIIT), Guwahati, for the year 2019-20, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
- (iv) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Bhopal, for the year 2017-18.
 - (b) Annual Accounts of the Indian Institute of Technology Information (IIIT), Bhopal, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
- (v) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Bhopal, for the year 2019-20.
 - (b) Annual Accounts of the Indian Institute of Technology Information (IIIT), Bhopal, for the year 2019-20, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
- (vi) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Sonapat, for the year 2017-18, and the Audit Report thereon.
 - (b) Review by Government on the working of the above Institute.
- (vii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Sonapat, for the year 2018-19, and the Audit Report thereon.
 - (b) Review by Government on the working of the above Institute.
- (viii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Kota, for the year 2018-19, and the Audit Report thereon.

- (b) Review by Government on the working of the above Institute.
- (ix) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Kottayam, for the year 2019-20, and the Audit Report thereon.
- (b) Review by Government on the working of the above Institute.
- (x) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Ranchi, for the year 2018-19, and the Audit Report thereon.
- (b) Review by Government on the working of the above Institute.
- (xi) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Tiruchirappalli, Tamil Nadu, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Tiruchirappalli, Tamil Nadu, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

16.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 19 and sub-section (2) of Section 20 of the Jawaharlal Nehru University Act, 1966:—

- (a) Fiftieth Annual Report of the Jawaharlal Nehru University (JNU), New Delhi, for the year 2019-20.
- (b) Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

17.(1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009:—

- (i) (a) Twelfth Annual Report of the Central University of Kashmir (*formerly* Central University of Jammu and Kashmir), Ganderbal, Jammu and Kashmir, for the year 2019-20.
 - (b) Review by Government on the working of the above University.
- (ii) (a) Eleventh Annual Report of the Central University of Kerala, Kasaragod, for the year 2019-20.
 - (b) Eleventh Annual Accounts of the Central University of Kerala, Kasaragod, for the year 2019-20, and Audit Report thereon.
 - (c) Review by Government on the working of the above University.
- (iii) (a) Twelfth Annual Report of the Central University of Karnataka, Kalaburagi, for the year 2019-20.
 - (b) Twelfth Annual Account of the Central University of Karnataka, Kalaburagi, for the year 2019-20, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
- (iv) (a) Annual Report of the Central University of Gujarat, Gandhinagar, for the year 2019-20.
 - (b) Annual Accounts of the Central University of Gujarat, Gandhinagar, for the year 2019-20, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
- (v) (a) Annual Report of the Central University of Jammu, for the year 2019-20.
 - (b) Annual Accounts of the Central University of Jammu, for the year 2019-20, together with the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
- (vi) (a) Eleventh Annual Report and Accounts of the Central University of Tamil Nadu, Thiruvavur, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above University.

- (vii) (a) Annual Report of the Central University of Haryana, Mahendergarh, Haryana, for the year 2019-20.
- (b) Review by Government on the working of the above University.
- (viii) (a) Eleventh Annual Accounts of the Central University of Himachal Pradesh, Dharamshala, for the year 2019-20, together with the Audit Report thereon.
- (b) Review by Government on the working of the above University.
- (ix) (a) Annual Report of the Central University of Punjab, Bathinda, for the year 2019-20.
- (b) Annual Accounts of the Central University of Punjab, Bathinda, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (x) Annual Accounts of the Central University of Odisha, Koraput, Odisha, for the year 2019-20, and the Audit Report thereon.

18.(1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961:-

- (i) (a) Annual Report of the Indian Institute of Technology (IIT), Bombay, for the year 2019-20.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Bombay, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (ii) (a) Annual Report of the Indian Institute of Technology (IIT), Kharagpur, for the year 2019-20.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Kharagpur, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (iii) (a) Annual Report of the Indian Institute of Technology (IIT), Kanpur, for the year 2019-20.
- (b) Review by Government on the working of the above Institute.
- (iv) (a) Annual Report of the Indian Institute of Technology (IIT), Bhubaneswar, for the year 2019-20.

- (b) Annual Accounts of the Indian Institute of Technology (IIT), Bhubaneswar, for the year 2019-20, and the Audit Report thereon
 - (c) Review by Government on the working of the above Institute.
- (v)
- (a) Annual Report of the Indian Institute of Technology (IIT), Jodhpur, Rajasthan, for the year 2019-20.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Jodhpur, Rajasthan, for the year 2019-20, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
- (vi)
- (a) Annual Report of the Indian Institute of Technology (IIT), Indore, for the year 2019-20.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Indore, for the year 2019-20, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
- (vii)
- (a) Annual Report of the Indian Institute of Technology (IIT), Ropar, for the year 2019-20.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Ropar, for the year 2019-20, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
- (viii)
- (a) Annual Report of the Indian Institute of Technology (IIT), Mandi, for the year 2018-19.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Mandi, for the year 2018-19, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
- (ix)
- (a) Annual Report of the Indian Institute of Technology, Delhi, for the year 2019-20.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Delhi, for the year 2019-20, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
- (x)
- (a) Annual Report of the Indian Institute of Technology, Roorkee, for the year 2019-20.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Roorkee, for the year 2019-20, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(xi) (a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 2019-20.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Guwahati, for the year 2019-20, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

19.(1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 33 and sub-section (4) of Section 34 of the Tripura University Act, 2006:—

(a) Annual Report of the Tripura University, Suryamaninagar, Tripura, for the year 2019-20.

(b) Annual Accounts of the Tripura University, Suryamaninagar, Tripura, for the year 2019-20, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

20.(1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 and sub-section (4) of Section 33 of the Sikkim University Act, 2006:—

(a) Thirteenth Annual Report of the Sikkim University, Gangtok, for the year 2019-20.

(b) Annual Accounts of the Sikkim University, Gangtok, for the year 2019-20, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for delay in laying the papers mentioned at (1) above.

21. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 36 of the Visva Bharati (Amendment) Act, 1984:—

- (a) Annual Accounts of the Visva-Bharati, Santiniketan, West Bengal, for the year 2019-20, and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

22.(1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:-

- (i) (a) Annual Report of the Maulana Azad National Institute of Technology, Bhopal, for the year 2019-20.
- (b) Annual Accounts of the Maulana Azad National Institute of Technology, Bhopal, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (ii) (a) Annual Report and Accounts of the Motilal Nehru National Institute of Technology Allahabad, Prayagraj, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (iii) (a) Annual Report and Accounts of the National Institute of Technology Karnataka, Surathkal, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (iv) (a) Annual Report and Accounts of the Malaviya National Institute of Technology, Jaipur, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (v) (a) Annual Report and Accounts of the Dr. B.R. Ambedkar National Institute of Technology, Jalandhar, Punjab, for the year 2019-20, together with the Auditor's Report on the Accounts
- (b) Review by Government on the working of the above Institute.
- (vi) (a) Eighteenth Annual Report and Accounts of the National Institute of Technology, Kurukshetra, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
 - (vii) (a) Sixtieth Annual Report of the National Institute of Technology, Srinagar, for the year 2019-20.
 - (b) Annual Accounts of the National Institute of Technology, Srinagar, for the year 2019-20, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
 - (viii) (a) Annual Report and Accounts of the National Institute of Technology, Dimapur, Nagaland, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (ix) (a) Annual Report and Accounts of the National Institute of Technology, Manipur, Imphal, for the year 2019-2020, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (x) (a) Annual Report and Accounts of the National Institute of Technology, Patna, Bihar, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (xi) (a) Annual Report and Accounts of the National Institute of Technology, Jamshedpur, Jharkhand, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (xii) (a) Annual Report and Accounts of the National Institute of Technology Raipur, Chhattisgarh, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (xiii) (a) Annual Report and Accounts of the National Institute of Technology, Silchar, Assam, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

23.(1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and under sub-section (4) of Section 31 of the Mizoram University Act, 2000:—

- (a) Annual Report of the Mizoram University, Aizawl, for the year 2019-20
- (b) Annual Accounts of the Mizoram University, Aizawl, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statement giving reasons for the delay in laying the paper mentioned at (1) above.

24.(1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and under sub-section (4) of Section 31 of the Assam University Act, 1989:—

- (a) Twenty-seventh Annual Report of the Assam University, Silchar, for the year 2019-20.
- (b) Annual Accounts of the Assam University, Silchar, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statement giving reasons for the delay in laying the paper mentioned at (1) above.

25.(1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and under sub-section (4) of Section 31 of the Central Universities Act, 2009:—

- (a) Annual Report of the Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh, for the year 2019-20.
- (b) Annual Accounts of the Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh, for the year 2019-20, and the Audit Report thereon, of the Central Universities Act, 2009.
- (c) Review by Government on the working of the above Vishwavidyalaya.

(2) Statement giving reasons for the delay in laying the paper mentioned at (1) above.

26. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Accounts of the University of Hyderabad, Hyderabad, for the year 2018-19, and the Audit Report thereon, under sub-section (4) of Section 29 of the University of Hyderabad Act, 1974.
(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Accounts of the Indira Gandhi National Open University (IGNOU), New Delhi, for the year 2019-20, and the Audit Report thereon, under sub-section (4) of Section 29 of the Indira Gandhi National Open University Act, 1985.
(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Accounts of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, Madhya Pradesh, for the year 2017-18 and the Audit Report thereon, under sub-section (4) of Section 31 of the Central Universities Act, 2009.
(b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.
- (iv) (a) Annual Accounts of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, Madhya Pradesh, for the year 2018-19 and the Audit Report thereon, under sub-section (4) of Section 31 of the Central Universities Act, 2009.
(b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.
- (v) (a) Annual Accounts of the Rajiv Gandhi University, Doimukh, Arunachal Pradesh, for the year 2018-19, and the Audit Report thereon, under sub-section (4) of Section 34 of the Rajiv Gandhi University Act, 2006.
(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (vi) (a) Annual Accounts of the English and Foreign Languages University (EFLU), Hyderabad, for the year 2019-20, and the Audit Report thereon, under sub-section (4) of Section 34 of the Rajiv Gandhi University Act, 2006.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (vii) (a) Annual Report and Accounts of the National Book Trust, India, New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Trust.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (viii) (a) Annual Report and Accounts of the Shastri Indo Canadian Institute, New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ix) (a) Annual Report of the Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, for the year 2019-20.
 - (b) Annual Accounts of the Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, for the year 2019-20, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Pratishthan.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (x) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research, Bhopal, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xi) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research, Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xii) (a) Annual Report and Accounts of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xiii) (a) Annual Report and Accounts of the National Institute of Technical Teachers Training and Research , Chennai, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xiv)(a) Annual Report and Accounts of the Shri Lal Bahadur Shastri National Sanskrit Vidyapeetha , New Delhi, for the year 2019-20, and the Audit Report thereon.
- (b) Review by Government on the working of the above Vidyapeetha.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xv) (a) Annual Report and Accounts of the Ghani Khan Choudhury Institute of Engineering and Technology , Malda, West Bengal, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xvi) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science & Technology, Itanagar, Arunachal Pradesh,

for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

27. A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 19 and sub-section (5) of Section 24 of the Export-Import Bank of India Act, 1981:—

- (a) Annual Report and Accounts of the Export-Import Bank of India, Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Report on the Performance of the above Bank, for the year 2020-21.

28. A copy (in English and Hindi) of the Public Enterprises Survey (Volumes I and II), for the year 2019-20.

29.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Forty-fourth Annual Report and Accounts of the HLL Lifecare Limited, Thiruvananthapuram, Kerala, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (ii) (a) Eighth Annual Report and Accounts of the HLL Biotech Limited (HBL), Thiruvananthapuram, Kerala, a subsidiary of HLL Lifecare Limited, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (iii) (a) Sixth Annual Report and Accounts of the HLL Infratech Services Limited (HITES), Noida, Uttar Pradesh, a subsidiary of HLL Lifecare Limited, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.
 - (iv) (a) Thirty-eighth Annual Report and Accounts of the Goa Antibiotics and Pharmaceuticals Limited (GAPL), Goa, a subsidiary of HLL Lifecare Limited, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
 - (v) (a) Third Annual Report and Accounts of the HLL Mother & Child Care Hospitals Limited (HMCCHL), Lucknow, a subsidiary of HLL Lifecare Limited, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
 - (vi) (a) Fourth Annual Report and Accounts of the HLL Medipark Limited (HML), Thiruvananthapuram, Kerala, a subsidiary of HLL Lifecare Limited, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
30. A copy each (in English and Hindi) of the following papers:—
- (i) (a) Annual Report and Audited Accounts of the Population Research Centre, Mohanlal Sukhadia University, Udaipur, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.
 - (ii) (a) Annual Report of the Indian Council of Medical Research (ICMR), New Delhi, for the year 2019-20.
 - (b) Annual Accounts of the Indian Council of Medical Research (ICMR), New Delhi, for the year 2019-20, and the Audit Report thereon.

- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

31.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Forty-first Annual Report and Accounts of the Indian Medicines Pharmaceutical Corporation Limited, (IMPCL), Almora, Uttarakhand, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

32. A copy each (in English and Hindi) of the following papers—

- (a) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

33.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Twenty-fifth Annual Report and Accounts of the Broadcast Engineering Consultants India Limited (BECIL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

34. A copy each (in English and Hindi) of the following papers:—
- (a) Annual Report and Accounts of the Film and Television Institute of India (FTII), Pune, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

35. A copy each (in English and Hindi) of the following Notifications of the Ministry of Youth Affairs and Sports (Department of Sports), under sub-section (2) of Section 42 of the National Sports University Act 2018:-

- (1) F. No. NSU/Regulations/2020, dated the 24th March, 2021, notifying various Regulations of the National Sports University.
 - (2) F. No. NSU/Ordinances/2021, dated the 24th March, 2021, notifying various Ordinances of the National Sports University.
36. A copy each (in English and Hindi) of the following papers:—
- (a) Annual Report and Accounts of the National Dope Testing Laboratory (NDTL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Laboratory.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

2-02 p.m.

7. Report of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution

Shrimati Shanta Chhetri laid on the Table, a copy (in English and Hindi) of the Thirteenth Report of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution (Seventeenth Lok Sabha) on 'Procurement, Storage and Distribution of Foodgrains by Food Corporation of India' pertaining to the Department of Food and Public Distribution (Ministry of Consumer Affairs, Food and Public Distribution).

8. Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes

Shri Ramkumar Verma laid on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2021-2022):-

- (i) Sixth Report on Action Taken by the Government on the recommendations contained in the Second Report (Seventeenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on 'Implementation of Reservation Policy for Scheduled Castes and Scheduled Tribes in Coal India Limited and its subsidiaries'; and
- (ii) Seventh Report on Action Taken by the Government on the recommendations contained in the Twenty-sixth Report (Sixteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on 'Monitoring of Scheduled Tribes Sub Plan (STSP) now called as Scheduled Tribes Component (STC) by Ministry of Tribal Affairs and its implementation for development and welfare of Scheduled Tribes'.

2-03 p.m.

9. Statements by Ministers

1. Shri Gajendra Singh Shekhawat, Minister of Jal Shakti, laid on the Table, a statement (in English and Hindi) regarding Status of implementation of recommendations contained in the Tenth Report of the Department-related Parliamentary Standing Committee on Water Resources on Demands for Grants (2021-22) pertaining to the Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti.

2-04 p.m.

2. Shri John Barla, Minister of State in the Ministry of Minority Affairs, laid on the Table, the following statements (in English and Hindi) regarding:—

- (i) Status of implementation of recommendations/observations contained in the Eighth Report of the Department-related Parliamentary Standing Committee on Social Justice and

Empowerment on Demands for Grants (2020-21) pertaining to the Ministry of Minority Affairs.

- (ii) Status of implementation of recommendations contained in the Twenty-second Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment on Demands for Grants (2021-22) pertaining to the Ministry of Minority Affairs.

2-05 p.m.

10. Recommendations of the Business Advisory Committee

The Vice-Chairman announced the recommendations made by the Business Advisory Committee in its meeting held on the 6th of August, 2021.

^λ2-12 p.m.

11. (I) [&]Statutory Resolution — Negatived

Shri Shaktisinh Gohil moved the following Resolution:-

“That this House disapproves the Tribunals Reforms (Rationalisation and Conditions of Service) Ordinance, 2021 (No.2 of 2021) promulgated by the President of India on 4th April, 2021.”

2-13 p.m.

(II) Government Bills — Passed/Returned

[&](1) The Tribunals Reforms Bill, 2021, as passed by Lok Sabha

Shrimati Nirmala Sitharaman, Minister of Finance and Minister of Corporate Affairs, moved motion for consideration of the Bill.

^λ From 2-06 p.m. to 2-12 p.m., some points were raised.

[&] Discussed together.

2-14 p.m.

Amendment for reference of the Tribunals Reforms Bill, 2021, as passed by Lok Sabha, to a Select Committee of the Rajya Sabha - Moved

Shri Tiruchi Siva moved the following amendment:—

"That the Bill further to amend the Cinematograph Act, 1952, the Customs Act, 1962, the Airports Authority of India Act, 1994, the Trade Marks Act, 1999 and the Protection of Plant Varieties and Farmers' Rights Act, 2001 and certain other Acts, as passed by Lok Sabha, be referred to a Select Committee of the Rajya Sabha consisting of the following members:-

1. Shri John Brittas
2. Shri G.C. Chandrashekhar
3. Shri Anil Desai
4. Shri Shaktisinh Gohil
5. Prof. Manoj Kumar Jha
6. Shri Elamaram Kareem
7. Shri Sukhendu Sekhar Ray
8. Ms. Dola Sen
9. Shri Sanjay Singh
10. Shri Binoy Viswam

with instructions to report by the last day of the first week of the next Session of the Rajya Sabha".

The following Members took part in the combined discussion on the Statutory Resolution, the Motion for consideration of the Bill and the amendment moved for reference of the Bill to a Select Committee of the Rajya Sabha:—

- | | |
|------------|------------------------------------|
| 2-15 p.m. | 1. Shri Sujeet Kumar |
| 2-19 p.m. | 2. Shri N.R. Elango |
| 2-20 p.m. | 3. Dr. Banda Prakash |
| 2-26 p.m. | 4. Dr. M. Thambidurai |
| *2-29 p.m. | 5. Shri Venkataramana Rao Mopidevi |
| 2-33 p.m. | 6. Shrimati Jaya Bachchan |
| 2-34 p.m. | 7. Shri Ram Nath Thakur |
| 2-35 p.m. | 8. Prof. Manoj Kumar Jha |

* From 2-26 p.m. to 2-27 p.m., some points were raised.

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| 2-36 p.m. | 9. | Shri Sanjay Singh |
| 2-37 p.m. | 10. | Shri Kanakamedala Ravindra Kumar |
| 2-40 p.m. | 11. | Shri Binoy Viswam |

2-42 p.m.

Shri Shaktisinh Gohil replied to the discussion on the Statutory Resolution.

2-43 p.m.

Shrimati Nirmala Sitharaman replied to the combined discussion.

2-50 p.m.

The Statutory Resolution was negated.

2-51 p.m.

The Amendment moved by Shri Tiruchi Siva for reference of the Bill, to a Select Committee of the Rajya Sabha was put to the vote of the House and the House divided:—

Ayes	—	@ 44
Noes	—	@ 79

The Amendment was negated.

3-10 p.m.

The motion for consideration of Bill was adopted

Clauses 2 to 35, the First Schedule and the Second Schedule were adopted.

Clause 1, the Enacting Formula and the Title were adopted.

3-13 p.m.

The motion moved by Shrimati Nirmala Sitharaman that the Bill be passed was adopted and the Bill was passed.

3-14 p.m.

The House adjourned and re-assembled at 3-30 p.m.

@ Subject to correction.

^π3-40 p.m.

(2) The Taxation Laws (Amendment) Bill, 2021 as passed by Lok Sabha

Shrimati Nirmala Sitharaman, Minister of Finance and Minister of Corporate Affairs, moved motion for consideration of the Bill.

The following Members took part in the discussion on the Bill:—

3-55 p.m.	1.	Dr. Amar Patnaik
3-59 p.m.	2.	Shri A. Navaneethakrishnan
4-00 p.m.	3.	Shri V. Vijayasai Reddy
4-05 p.m.	4.	Shri G.K. Vasana

4-06 p.m.

Shrimati Nirmala Sitharaman replied to the discussion.

4-10 p.m.

The motion for consideration of Bill was adopted

Clauses 2 and 3 were adopted.

Clause 1, the Enacting Formula and the Title were adopted.

4-11 p.m.

The motion moved by Shrimati Nirmala Sitharaman that the Bill be returned was adopted and the Bill was returned.

4-12 p.m.

(3) The Central Universities (Amendment) Bill, 2021, as passed by Lok Sabha

Shri Dharmendra Pradhan, Minister of Education and Minister of Skill Development and Entrepreneurship, moved motion for consideration of the Bill.

The following Members took part in the discussion on the Bill:—

4-18 p.m.	1.	Dr. Banda Prakash
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^π From 3-30 p.m. to 3-31 p.m., see item at Sl. No. 12; and From 3-31 p.m. to 3-40 p.m., some points were raised.

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| 4-21 p.m. | 2. | Dr. M. Thambidurai |
| 4-24 p.m. | 3. | Shri Prabhakar Reddy Vemireddy |
| 4-27 p.m. | 4. | Shri Mukhtar Abbas Naqvi, <i>Minister of
Minority Affairs</i> |

4-29 p.m.

Shri Dharmendra Pradhan replied to the discussion.

4-35 p.m.

The motion for consideration of Bill was adopted

Clauses 2 to 4 were adopted.

Clause 1, the Enacting Formula and the Title were adopted.

4-36 p.m.

The motion moved by Shri Dharmendra Pradhan that the Bill be passed was adopted and the Bill was passed.

§12. Messages from Lok Sabha — Reported

Secretary-General reported to the House three messages from Lok Sabha informing Rajya Sabha that the Lok Sabha at its sitting held on the 9th August, 2021:—

- (a) had agreed without any amendment to the Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2021 which was passed by the Rajya Sabha at its sitting held on the 4th August, 2021;
- (b) had agreed without any amendment to the Limited Liability Partnership (Amendment) Bill, 2021 which was passed by the Rajya Sabha at its sitting held on the 4th August, 2021; and
- (c) had agreed without any amendment to the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2021 which was passed by the Rajya Sabha at its sitting held on the 5th August, 2021.

§ At 3-30 p.m.

4-37 p.m.

13. Special Mentions

The following Special Mentions were laid on the Table of the House:—

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|----|-----------------------------------|--|
| 1. | Dr. M. Thambidurai | Demand for protecting the rights of Tamil Nadu in Cauvery River water share. |
| 2. | Shri Vijay Pal Singh Tomar | Demand to open new bank branches in Uttar Pradesh. |
| 3. | Shri Maharaja Sanajaoba Leishemba | Demand to convert Manipur University of Culture to a Central University. |

(Due to gross disorderly conduct in violation of the rules and etiquette of Rajya Sabha by the following Members, who entered the 'Well' of the House, displayed placards, shouted slogans and persistently and willfully obstructed the proceedings of the House, the Chair repeatedly adjourned the House)

1. Shri Ripun Bora
2. Shrimati Chhaya Verma
3. Dr. Ameer Yajnik
4. Shri G.C. Chandrashekar
5. Dr. L. Hanumanthaiah
6. Shri Syed Nasir Hussain
7. Shri Kumar Ketkar
8. Shrimati Phulo Devi Netam
9. Shri Deepender Singh Hooda
10. Shri Shaktisinh Gohil
11. Shri Neeraj Dangi
12. Ms. Dola Sen
13. Shrimati Shanta Chhetri
14. Shri Abir Ranjan Biswas
15. Ms. Arpita Ghosh
16. Shrimati Mausam Noor
17. Shri M. Shanmugam
18. Shri Anthiyur P. Selvarasu

19. *Shri K. Somaprasad*
20. *Dr. V. Sivadasan*
21. *Shri Sanjay Singh*
22. *Shri Sushil Kumar Gupta*
23. *Shri Vishambhar Prasad Nishad*

Due to continuous disruptions in the proceedings of the House, 14 Matters to be Raised with Permission (Zero Hour Submissions), as detailed below on matters of public importance, could not be taken up.

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|-----|----------------------------------|---|
| 1. | Dr. Sasmit Patra | Demand to notify Hockey as National Sport/game of the country. |
| 2. | Shrimati Jharna Das Baidya | Demand to recognise domestic workers as 'Workers' and to grant them financial aid. |
| 3. | Shri Vinay Dinu Tendulkar | Flood situation in Goa. |
| 4. | Shrimati Phulo Devi Netam | Market development assistance/subvention on vermi compost produced in Gaushalas under Godhan Nyaya Yojana |
| 5. | Shri V. Vijayasai Reddy | Demand for amendments to Anti-Defection Law for time-bound disposal of cases. |
| 6. | Shri Kanakamedala Ravindra Kumar | Crisis prevailing between two neighboring States. |
| 7. | Shri Rewati Raman Singh | Revival/elections of Students Union in Allahabad University. |
| 8. | Dr. Narendra Jadhav | Inclusion of waste collectors as labourers under Waste Management (SWM) Rules, 2016. |
| 9. | Dr. Banda Prakash | Delimitation of Legislative Assembly seats as per Andhra Pradesh Reorganisation Act, 2014. |
| 10. | Shri Sanjay Singh | Gang rape of a minor in Delhi. |

11. Shri Prashanta Nanda Concern over availability of smuggled cigarettes in the country.
12. Shri Vishambhar Prasad Nishad Non-issuance of ST Certificate to students in Uttar Pradesh.
13. Dr. Amar Patnaik Data quality in evidence based policymaking and its adverse consequences.
14. Shri K.C. Venugopal Misuse of Unlawful Activities (Prevention) Act, 1967.

4-39 p.m.

The House adjourned till 11-00 a.m. on Tuesday, the 10th August, 2021.

DESH DEEPAK VERMA,
Secretary-General